GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 280

TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/ MAGHA 16, 1940 (SAKA)

DATA ON LTVs

280. KUMARI SUSHMITA DEV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government maintains the data of Long Term Visas (LTVs) granted;

(b) if so, the details of the number of Long Term Visas granted from 2008 to 2018, State-wise, year-wise and nationality-wise; and

(c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (c): Yes, Madam. As per the existing guidelines Long Term Visas (LTVs) are granted to specific categories of nationals of Pakistan, Bangladesh and Afghanistan.

As per available information, figure of LTVs granted by Ministry of Home Affairs (MHA) to Pakistan and Bangladesh nationals are available since 2011 and during the years 2011 to 2018, a total of 36610 and 236 LTVs have been granted to Pakistan and Bangladesh nationals respectively. Policy regarding grant of LTV to Afghan nationals has come into effect w.e.f. 17.07.2017 and till date no LTV has been granted in respect of Afghan nationals. During these years LTV applications have been processed both in offline and online mode and therefore State-wise data is not centrally available.

A statement of LTVs granted by MHA to Pakistan and Bangladesh nationals during these years is given below:

Year	LTVs	LTVs granted
	granted to	to
	Pakistan	Bangladesh
	nationals	nationals
2011 - 2014	14726	159
2015	2142	33
2016	2298	37
2017	4712	5
2018	12732	2
TOTAL	36610	236

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